

---

**DIRECTOR REGIONAL STATION FOR FORAGE PRODUCTION  
AND DEMONSTRATION (GROUP-A) RECRUITMENT RULES,  
1999**

CONTENTS

1. Short title and commencement
2. Number of posts, classification and scale of pay
3. Method of recruitment, age limit, qualifications etc
4. Disqualification
5. Power to relax
6. Saving

**SCHEDULE 1 :- SCHEDULE**

**DIRECTOR REGIONAL STATION FOR FORAGE PRODUCTION  
AND DEMONSTRATION (GROUP-A) RECRUITMENT RULES,  
1999**

<sup>1</sup> Received the assent of the President New Delhi, the 12th August, 1999 on G.S.R. 269, and published in the Gazette of India, No. 35, Part II, Sub-section (i) of Section 3, dated August 28, 1999-MINISTRY OF COMMERCE.New Delhi, the 12th August, 1999 G.S.R. 269.-In exercise of the powers conferred by the proviso to article 309 of the Constitution and in supersession of the Regional Station for Forage Production and Demonstration (Group-A) Recruitment Rules, 1988, except as respects things done or omitted to be done before such supersession, the President hereby makes the following rules regulating the method of recruitment to the post of Director, Regional Station for Forage Production and Demonstration under the Ministry of Agriculture (Department of Animal Husbandry and Dairying) namely :-

**1. Short title and commencement :-**

(1) These rules may be called the Director Regional Station for Forage Production and Demonstration (Group-A) Recruitment Rules, 1999

.

(2) They shall come into force on the date of their publication in

the Official Gazette.

**2. Number of posts, classification and scale of pay :-**

The number of the said posts, its classification and the scale of pay attached thereto shall be specified in columns 2 to 4 of the schedule annexed to these rules.

**3. Method of recruitment, age limit, qualifications etc :-**

"The method of recruitment to the said post, age limit, qualification and other matters relating thereto shall be as specified in column 5 to 13 of the schedule aforesaid.

**4. Disqualification :-**

No person-

(a) who has entered into or contracted a marriage with a person having a spouse living, or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post :

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and there are other grounds for so doing, exempt any person from the operation of this rule.

**5. Power to relax :-**

Where the Central Government is of opinion that it is necessary or expedient so to do, it may, by order for reasons to be recorded in writing, and in consultation with the Union Public Service Commission, relax any of the provisions of these rules with respect to any class or category of persons.

**6. Saving :-**

Nothing in these rules shall affect reservation, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex-Servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard

**SCHEDULE 1**

**SCHEDULE**

SCHEDULE
----------

Min. of Agriculture (Department of Animal Husbandry and Dairying) No. F.

~~12-1/93 LD.II/A.III, Recruitment~~

Rules for the post of DIRECTOR, REGIONAL STATION FOR FORAGE  
PRODUCTION & DEMONSTRATION

Name of post	No. of posts	Classification	Scale of pay	Whether selection	Age limit for
				by merit or	Direct Recruits
				selection-	
				cum-	
				seniority or	
				non-	
				selection	
				post.	
1	2	3	4	5	6
Director	7*	General Central	Rs. 10000-325-	Selection	Not exceeding 50
	(1999)	Service Group-A	15200/-		years
		Gazetted Non-			
		Ministerial.			

\*Subject to variation dependent on work load.